


**In the court of the Principal Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
the following cases are posted on
22-06-2021**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.45pm
To hear 1. O.S.1091/2012 2. O.S. 871/2015 3. O.S. 155/2018 4. O.S. 207/2018 5. O.S. 1663/2018	-

Note: Other Cases will be adjourned in the CIS


Prl. Senior Civil Judge,
Bengaluru Rural District,
Bengaluru
pred. 22/6/2021

Cause list dated 22.06.2021 of I Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon
	Hearing		
1.	OS. 1215/2009		
2.	OS. 696/2015		
3.	OS. 380/2017		
4.	OS. 144/2018		
5.	OS. 134/2020		
6.	OS. 150/2020		
7.	OS. 896/2021		
	Arguments		
8.	M.V.C. 164/2015		
9.	MA. 117/2019		

Sd/-
C/c I Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru

Cause list dated 22.06.2021 of II Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon
	Hearing		
1.	OS. 369/2005		
2.	OS. 423/2010		
3.	OS. 1196/2010		
4.	OS. 1060/2016		
5.	OS. 543/2019		
6.	OS. 1248/2019		

Sd/-
II Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru

In the Court of
III Addl. SENIOR CIVIL JUDGE
Bengaluru Rural District.,
Bengaluru.
Cause List Dated **22.06.2021**
CIVIL CASES

MORNING SESSION	AFTERNOON SESSION
<p style="text-align: center;"><u>HEARING</u></p> <p>1) OS. 6/2008 2) FDP. 11/2008 3) OS. 1281/2008 4) OS. 996/2010 5) OS. 1447/2011 6) OS. 827/2012 7) OS. 1213/2012</p> <p style="text-align: center;"><u>ARGUMENTS</u></p> <p>8) MA. 57/2012 9) RA. 90/2012 10) RA. 150/2012 11) Misc. 68/2017 12) OS. 563/2019</p>	<p style="text-align: center;"><u>HEARING</u></p> <p>13) OS. 1516/2012 14) OS. 819/2014 15) OS. 1475/2014 16) OS. 1645/2014 17) OS. 1792/2015 18) OS. 1994/2015 19) OS. 1707/2016 20) OS. 1795/2016 21) OS. 389/2018 22) OS. 1690/2019 23) Misc. 217/2019 24) OS. 980/2021</p>

III Addl. Senior Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE:- All Advocates are requested to strictly follow SOP dated 21.05.2021 issued by the Hon'ble High Court of Karnataka.

In the court of V Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru.

Cause List dated 22-06-2021

I Session (Morning)	II Session (Afternoon)
<p style="text-align: center;"><u>HEARING</u></p> <ol style="list-style-type: none">1. OS. 149/20072. OS. 1424/20073. OS. 2382/20074. OS. 1271/20095. OS. 102/20126. OS. 450/20127. OS. 847/20128. OS. 122/20139. FDP 47/201310. FDP 57/2016	<p style="text-align: center;"><u>HEARING</u></p> <ol style="list-style-type: none">1. OS. 813/20202. OS. 341/20213. OS. 841/20214. MA. 42/20215. OS. 938//20216. 944/2021 <p style="text-align: center;">ARGUMENTS</p> <ol style="list-style-type: none">7. OS. 2265/20068. OS. 1455/20119. OS. 139/201210. OS. 1809/2015

Sd/-
V Addl. Sr. Civil Judge,
Bengaluru (R) Dist., Bengaluru.

**In the court of VI Addl. Senior Civil Judge, Bengaluru Rural District,
Bengaluru.**

Cause List dated 22-06-2021

I Session (Morning)	II Session (Afternoon)
<u>HEARING</u>	
1. MA. 25/2014	1. MA. 16/2017
2. MA. 2/2017	2. MA. 17/2017
3. MA. 3/2017	3. MA. 18/2017
4. MA. 4/2017	4. MA. 19/2017
5. MA. 5/2017	5. MA. 20/2017
6. MA. 6/2017	6. MA. 21/2017
7. MA. 7/2017	7. MA. 28/2017
8. MA. 8/2017	8. MA. 29/2017
9. MA. 9/2017	9. MA. 46/2017
10. MA. 10/2017	10. OS. 497/2017
11. MA. 12/2017	11. MA. 49/2017
12. MA. 13/2017	12. MA. 50/2017
13. MA. 14/2017	13. MA. 51/2017
14. MA. 15/2017	14. OS. 614/2017

Sd/-
C/c VI Addl. Sr. Civil Judge,
Bengaluru (R) Dist., Bengaluru.